

(To be published in the gazette of India extraordinary part-1 section -I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 18 /2015-2020
New Delhi, dated: 27th July, 2021

Subject :- Amendments in the Appendix -3B, Table 2 of the Merchandise Exports from India Scheme (MEIS)-reg.

In exercise of power conferred under paragraph 1.03 of the Foreign Trade Policy 2015-2020, the Directorate General of Foreign Trade hereby makes the following amendments in the Appendix 3B, Table 2 of MEIS, issued vide Public Notice 61 dated 07.03.2017 and amended from time to time.

Two entries are added in the Appendix 3B, Table 2 as below :

MEIS No.	Serial	HS code	Description	MEIS rate for exports made in the period 01.01.2017 to 31.12.2020
8145		30036000	Other, containing antimalarial active principles described in Sub-heading Note 2 of chapter 30 of ITC HS	3
8146		30046000	Other, containing antimalarial active principles described in Sub-heading Note 2 of chapter 30 of ITC HS	3

Effect of Public Notice: Two ITC HS codes 30036000 and 30046000 have been included in the MEIS Schedule and are eligible for MEIS benefits for exports made in the period 01.01.2017 to 31.12.2020 at the rate of 3% .

e Yadav
27/07/2021
(Amit Yadav)

Director General of Foreign Trade
Ex-Officio Additional Secretary to the Govt. Of India
dgft@nic.in